

SHRI EDUARDO FALEIRO: I am aware of any review of this judgment. But let me console the hon. Member who has been relying on the writ petition now filed in the Calcutta High Court. Please let it be known that their writ petition has once again been dismissed. The fate of all these writ petitions has been a consistent dismissal; and that as also has befallen the writ petition now mentioned by the hon. Member. Now, as far as the military personnel and others are concerned, I may mention again the right of access from the mainland to the enclave for this purpose only, all these things have to be done for them to maintain their sovereignty over the enclave; no other purpose. Our people have full access, full sovereignty; and that is the position consistent with the court's judgment including the writ petition that now the hon. Member has mentioned. Let it be known by the hon. Members that has also been dismissed; and that is the position.

MR. SPEAKER: Is it possible to have the flyover?

SHRI EDUARDO FALEIRO: That question was never, you see, in the agreement. And we don't see now it is necessary.

SHRI DIGVIJAYA SINGH: When the Pacts of 1974 and 1982 were signed, did the then Prime Minister, Mrs. Indira Gandhi consult the Opposition Parties and also particularly the Forward Block; and what was the reaction of the Opposition Parties and the Forward Block?

SHRI EDUARDO FALEIRO: Well, I do not have the information at the moment; if the hon. Member has it, he can share it with the House. *(Interruptions)*

SHRI CHITTA BASU: May I know from the hon. Minister whether there has been any official level discussion between the Government of West Bengal and the officials of the Ministry of External Affairs on this issue; if so, what are the points raised by the West Bengal Government; and what has been the total result of that discussion? May I further know whether it has been communicated to the Government by the Chief Min-

ister of West Bengal that it would not be possible to lease out the land before the 16th December as demanded by the Government of Bangladesh?

SHRI EDUARDO FALEIRO: In this matter we are in constant consultation and cooperation with the Government of West Bengal. We are and we have to be and must, be and therefore, we are in consultation with them to see that there is no human problem or any problem of any sort to the people in these enclaves.

SHRI CHITTA BASU: What is the result of the last discussion you had?

SHRI EDUARDO FALEIRO: Only operational matters are being discussed all the time, and that is to see that there is no operational problem at any level at any point of time. There is therefore constant discussion in cooperation and in coordination with the State Government, to settle it as early as possible.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Demand and Production of LPG

*206. **SHRI K.P. UNNIKRISHNAN:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the percentage of increase in demand and production of LPG during each of the last three years; and

(b) the action taken or proposed to be taken to bridge the gap between demand and supply, if any?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). The production of LPG was 1760 TMT in 1988-89, 1948 TMT in 1989-90 and 2144 TMT in 1990-91. The demand of LPG has been

always considerably higher. Steps to augment availability include increased indigenous production/alongwith imports.

Privatisation of Steel Plants

*207. SHRI M.V. CHANDRASEKHARA MURTHY: Will the Minister of STEEL be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Durgapur steel unit improves show during Apr-Oct": appearing in the 'Economics Times' dated November 12, 1991;

(b) if so, whether the Union Government propose to hand over some of the steel plants in the Public Sector to some private parties despite their improved performance; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir. The performance of the Durgapur Steel Plant has shown an improvement during the period April to October, 1991 compared to budget for the year and corresponding period of last year.

(b) No, Sir.

(c) Does not arise.

[Translation]

Assistance to African Countries under Commonwealth Africa Aid Programme

*208. SHRI RAM BADAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of assistance provided to

different African countries by India under the Commonwealth Africa Aid Programme during 1991;

(b) whether the Government have decided to increase the amount of assistance under this programme during 1992; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) There is no Commonwealth Africa Aid Programme.

(b) and (c). Do not arise.

Pakistan's Request to Britain In Solving Kashmir Issue

*209. KUMARI UMA BHARTI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of Pakistan had sought the help of the British Prime Minister in solving the Kashmir issue during their recent meeting in Harare; and

(b) if so, the reaction of the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b). In his bilateral meeting with the British Prime Minister in Harare on 18 October, 1991 on the occasion of the Commonwealth Summit, the Prime Minister of Pakistan is reported to have stated that Britain could play a role in resolving the Kashmir issue. There have been media reports to this effect.

Government are firmly of the view that under the Simla Agreement all difference with Pakistan are to be resolved bilaterally. The question therefore of third party involvement of any sort, does not arise.